GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2944 ANSWERED ON:26.11.2010 PATIENT WELFARE COMMITTEES Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the role of Patient Welfare Committees in the National Rural Health Mission;
- (b) whether these Committees are effective in helping the poor and the needy;
- (c) if so, the steps being taken by the Government to ensure regular meetings of these Committees and make their role more effective; and
- (d) the details of the Government's plan to include eminent persons from society besides officials in these Committees and give them more and more administrative and financial powers?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a) The Framework for Implementation of National Rural Health Mission [NRHM] provides for constitution of Patient Welfare Committee [Rogi Kalyan Samiti] in Primary Health Centres, Community Health Centres and District Hospitals in the country. Objectives, functions and activities of Rogi Kalyan Samiti [RKS]/ Hospital Management Committee, as per guidelines issued by the Ministry for setting up of RKS is at Annexure.
- (b) RKS have played important role in bringing community ownership in running of the health facilities.
- (c) The guidelines for Rogi Kalyan Samiti issued by Government of India provides for the regular meetings of the Governing Body of RKS to be held at least once in every quarter. State Governments are asked in the review meetings and visits to ensure regular meeting of these committees. To make the committee work effectively in improving health facilities, maintenance grant is provided to each of the facilities that form RKS.
- (d) The composition of RKS includes eminent persons like local MP/MLA, eminent citizens to be nominated by the District Collector, and leading donors. The guidelines also define the procedure to use the funds for these RKS. Health being the State subject, the day to day administration etc. is the responsibility of respective State/UT Governments.